

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 4/2017
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY : Maharishi Solar Technology Pvt. Ltd. and anr.

SECTION OF THE COMPANIES ACT: 391-394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sh. Virender Ganda,	Se. Adv.	Petitioners Company	
2.	Mr. Vipul Ganda,	Adv.		
3.	Tarun Mehta,	Adv.		
4.	Manita Rajput,	CS		

ORDER

Order reserved.

SD/-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

SD/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.3.2017